MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **4/AM17**
SCHEDULED FOR 23.06.2016
(HELD ON 21.06.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 4/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 23.06.2016, was held on 21.06.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
2) Shri Nand Lal, Consultant, DIPP
3) Shri Seikhomang Kipgen, Dy. DGFT
4) Smt. Chander Kanta Pandey, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	**SUPREME INDUSTRIES LTD.**	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RLA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. As decided by the committee in its earlier meeting, a copy of the representation was again forwarded to D/o C&PC on 28.06.2015. Comments awaited from D/o C&PC.

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Case No. A-230	**NEWAGE LAINATORS PVT. LTD.**	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RLA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: A copy of representation of the firm has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.

Case No. A-231	**NEWAGE LAINATORS PVT. LTD.**	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RLA F. No. 05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.

Case No. A-232	**HAMILTON HOUSEWARES PVT. LTD.**	HQ F. No. 01/87/050/00174/AM14/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0310737623 dated 13.06.2013	RLA F. No. 03/94/040/01038/AM13	

Request: Review of adhoc norms fixed in respect of Advance Authorization No. 0310737623 dated 13.06.2013

Decision: A D/L No. 46011/40/2011-PC.II dated 06.06.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

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Case No. A-233	**Macro Polymers P. Ltd., Ahmedabad**	HQ F. No. 01/87/050/00346/AM15/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0810133802 dated 13.11.2014	RLA F. No. 08/24/040/00303/AM15	

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810133802 dated 13.11.2014.

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC.

Case No. A-234	**Macro Polymers P. Ltd., Ahmedabad**	HQ F. No. 01/87/050/00023/AM16/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0810134812 dated 16.03.2015	RLA F. No. 03/84/040/00455/AM15	

Request: Amendment in the description of Import Item No. 4 against Advance Authorization No. 0810134812 dated 16.03.2015

Decision: A copy of Representation of the firm has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC.

Case No. A-240	**M/s Macro Polymers P. Ltd., Ahmedabad**	HQ F. No. 01/87/162/00051/AM16/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. Not issued yet	RLA F. No. 08/24/040/00200/AM15	

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/- 2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: A copy of Application of the firm has been forwarded to D/o C&PC on 23.12.2015. Comments awaited from D/o C&PC.

Case No. A-243	**Paradise Polymers Ltd., Mumbai**	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: **Deferred**
NC No.:04/AM17	Adv. Lic. No.	RLA F. No.	

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Dated: 21.06.2016	0310773869 dated 11.03.2014	03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: A D/L No. 46011/48/2014-PC.II dated 17.11.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No. A-253	**M/s. Eastman Reclamations**	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-254	**M/s. Rio Care (India) Pvt Ltd.**	HQ F. No. 01/87/050/00353/AM12/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 0310678496 dated 24.01.2012	RLA F. No. 30/95/040/00878/AM12	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310678496 dated 24.01.2012

Decision: A copy of representation of firm has been forwarded to DIPP on 29.12.2015. Comments awaited from D/o C&PC.

Case No. A-258	**M/s. Eastman Reclamations**	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RLA F. No. 30/24/040/00013/AM13	

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Request: **Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product – "Reclaim Rubber".**

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP.

Case No. A-260	**M/s Yash Enterprises**	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RLA F. No. 03/95/040/00595/AM15	

Subject: **Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.**

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

Case No. A-261	**M/s Sundaram Industries Ltd.**	HQ F. No. 01/87/50/385/AM11/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 0410120257 dated 31.12.2010	RLA F. No. 04/24/040/00271/AM11	

Subject: **Fixation of adhoc norms for the export product "Industrial Solid Tyres" against Advance Authorization No. 0410120257 dated 31.12.2010.**

Decision: A copy of Representation of firm has been forwarded to DIPP on 12.01.2016. Comments awaited from DIPP.

Case No. A-262	**M/s Veekay Polycoats Ltd.**	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	

Subject: **Request of M/s Veekay Polycoats Ltd., New Delhi for amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.**

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 22.02.2016. Comments awaited from D/o C&PC.

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Case No. A-265	M/s SNF (India) Pvt. Ltd.	HQ F. No. **01/87/162/175/AM16/DES-VII**	Status: **Approved**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **2610012727 dated 31.08.2015**	RLA F. No. **26/24/040/00010/AM16**	

Subject: Request for fixation of norms against Advance Authorization No. 2610012727 dated 31.08.2015

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 09.06.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 4005 (Sodium Polycrylate Liquid Non Volatile Solids 44 +/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo phosphate	0.0180 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-266	M/s SNF (India) Pvt. Ltd.	HQ F. No. **01/87/50/358/AM15/DES-VII**	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 2610012697 Dated 11.11.2014.	RLA F. No. 26/24/040/00014/AM15	

Subject: Request for fixation of norms against Advance Authorization No. 2610012697 Dated 11.11.2014.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-267	M/s SNF (India) Pvt. Ltd.	HQ F. No. **01/87/162/176/AM16/DES-VII**	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **2610012653 dated 26.05.2014**	RLA F. No. **26/24/040/00002/AM15**	

Subject: Request for fixation of norms against Advance Authorization No. 2610012653 dated 26.05.2014

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

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Case No. A-273	**M/s Bilcare Ltd.**	HQ F. No. **01/87/50/00070/AM16/DES-VII**	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **3110065388 dated 23.04.2015**	RLA F. No. **31/83/040/00270/AM15**	

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-276	**M/s Safepack Industries Ltd.**	HQ F. No. **01/87/162/00002/AM17/DES-VII**	Status: **Deferred**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **0310801579 dated 05.01.2016**	RLA F. No. **03/94/040/00809/AM16**	

Subject: Fixation of adhoc norms against Advance Authorization No. 0310614995 dated 08.01.2016

Decision: A copy of representation of firm has been forwarded to DIPP on 31.05.2016. Comments awaited from DIPP.

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Case No. A-279	**M/s Jesons Industries Ltd.**	HQ F. No. **01/87/162/00025/AM17/DES-VII**	Status: **Approved**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **0310804474 dated 09.05.2016**	RLA F. No. **03/94/040/01097/AM16**	

Subject: Ratification of Norms against Advance Authorization No. 0310804474 dated 09.05.2016

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 25/87-ALC1/2012 held on 19.09.2012 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & Butyl Acrylate Monomer copolymer emulsion (Solid content 58+/-1%)	1 kg	1. Vinyl Acetate Monomer	0.4880 kg
		2. Butyl Acrylate Monomer	0.0244 kg
		3. Surfactant	0.0580 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-280	**M/s Jesons Industries Ltd.**	HQ F. No. **01/87/162/00027/AM17/DES-VII**	Status: **Approved**
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date **0310804476 dated 09.05.2016**	RLA F. No. **03/94/040/01102/AM16**	

Subject: Ratification of Norms against Advance Authorization No. 0310804476 dated 09.05.2016

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 30/87-ALC1/2013 held on 23.10.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate & Styrene Monomer Copolymer Emulsion having solids 56+/-2%	1 kg	1. Butyl Acrylate	0.3780 kg
		2. Styrene Monomer	0.1634 kg
		3. Acrylamide Liquid 50%	0.0566 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-281	**M/s KP Tech Nonwoven India Pvt. Ltd.**	**HQ F. No. 01/87/171/00009/AM17/DES-VII**	Status: **Approved**
NC No.:04/AM17 Dated: 21.06.2016	**Adv. Lic. No. and Date 2410041924 dated 23.02.2016**	**RLA F. No. 24/24/040/00041/AM16**	

Subject: Fixation of adhoc norms against Advance Authorization No. 2410041924 dated 23.02.2016

Decision: The Committee considered the case and after thoroughly examining, decided to **approve** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Non Woven Fabric Bag	100.000 MT	Polypropylene Granules	105.000 MT
RLA may take consequential action as per Policy / Procedures.			

Case No. A-282	**M/s Vishakha Polyfab Pvt. Ltd.**	**HQ F. No. 01/87/171/00050/AM17/DES-VII**	**Status: Approved**
NC No.:04/AM17 Dated: 21.06.2016	**Adv. Lic. No. and Date 0810136725 dt. 15.12.2015**	**RLA F. No. 08//24/040/00317/AM16**	

Subject: Request of M/s Vishakha Polyfab Ltd., Ahmedabad for ratification of norms in respect of Advance Authorization No. 0810136725 dt. 15.12.2015.

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2015 held on 28.08.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multi Layer Co-Extruded Plastic Pouch	1 kg	1. Nylon 6 Chips	0.250 kg
		2. Enhanced Polyethylene Resin/Exceed	0.350 kg
		3. Low-Density Polyethylene (LDPE)	0.30 kg
		4. Maleic Anhydride Grafted Polyethylene (Modified Liner Low Density Polyethylene)	0.15 kg
		5. Liner Low Density Polyethylene (LLDPE)	0.10 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-283	M/s Vishakha Polyfab Pvt. Ltd.	HQ F. No. 01/87/171/00051/AM17/DES-VII	Status: Approved
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 0810136726 dt. 15.12.2015	RLA F. No. 08//24/040/00316/AM16	

Subject: Request of M/s Vishakha Polyfab Ltd., Ahmedabad for ratification of norms in respect of Advance Authorization No. 0810136726 dt. 15.12.2015.

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2015 held on 28.08.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multi Layer Co-Extruded Plastic Roll (Printed)	1 kg	1. Nylon 6 Chips	0.250 kg
		2. Enhanced Polyethylene Resin/Exceed	0.350 kg
		3. Low-Density Polyethylene (LDPE)	0.30 kg
		4. Maleic Anhydride Grafted Polyethylene (Modified Liner Low Density Polyethylene)	0.15 kg
		5. Liner Low Density Polyethylene (LLDPE)	0.10 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-284	M/s Vishakha Polyfab Pvt. Ltd.	HQ F. No. 01/87/171/00052/AM17/DES-VII	Status: Approved
NC No.:04/AM17 Dated: 21.06.2016	Adv. Lic. No. and Date 0810136727 dt. 15.12.2015.	RLA F. No. 08//24/040/00318/AM16	

Subject: Request of M/s Vishakha Polyfab Ltd., Ahmedabad for ratification of norms in respect of Advance Authorization No. 0810136727 dt. 15.12.2015.

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2015 held on 28.08.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multi Layer Co-Extruded Plastic Roll (Plain)	1 kg	1. Nylon 6 Chips	0.250 kg
		2. Enhanced Polyethylene Resin/Exceed	0.350 kg
		3. Low-Density Polyethylene (LDPE)	0.30 kg
		4. Maleic Anhydride Grafted Polyethylene (Modified Liner Low Density Polyethylene)	0.15 kg
		5. Liner Low Density Polyethylene (LLDPE)	0.10 kg
RLA may take consequential action as per Policy / Procedures.			

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ONLINE CASES

	Case No.:5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
1	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
	Decision : A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. Reply still awaited.			

	Case No.:13/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
2	HQ File :01/87/050/00069/AM17/	RLA File :07/24/040/00167/AM12/	Lic.No/Date:0710095284 09.05.2013	
	Decision : Application has been received and place the case before Norms Committee.			

	Case No.:18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
3	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
	Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:19/18/87-ALC1/2015	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
4	HQ File :01/87/050/00189/AM16/	RLA File :07/24/040/00146/AM14/	Lic.No/Date:0710098411 19.09.2013	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/14/2015-PC.II dated 09.06.2016, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Tube of Polyethylene film	1 kg	1. LDPE Granules	0.306 kg
		2. LLDPE Granules	0.306 kg
		3. Exceed Metallocene Polyethylene Granules	0.408 kg
RLA may take consequential action as per Policy / Procedures.			

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	Case No.:9/7/87-ALC1/2014	Party Name: SHAKTI PLAS INDUSTRY	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
5	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date: 0510382815 26.03.2014	
	Decision : In response to D/L dated 23.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments awaited from D/o C&PC.			

	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
6	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
	Decision : In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. Comments still awaited.			

	Case No.:14/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
7	HQ File :01/87/050/00070/AM17/	RLA File :07/24/040/00321/AM14/	Lic.No/Date:0710103665 22.04.2014	
	Decision : Application has been received and place the case before Norms Committee.			

	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
8	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
	Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. Comments still awaited.			

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9	**Case No.:9/21/87-ALC1/2014**	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
	Decision : In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 25.11.2014. Comments still awaited.			

10	**Case No.:1/18/87-ALC1/2014**	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
	Decision : A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments still awaited.			

11	**Case No.:1/32/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
	Decision : In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 11.03.2015. Comments still awaited.			

12	**Case No.:6/32/87-ALC1/2014**	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	
	Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 06.07.2015. Comments still awaited.			

13	**Case No.:1/35/87-ALC1/2014**	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**

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	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	
	Decision : In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments still awaited.			

14	**Case No.:22/32/87-ALC1/2014**	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
	Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. Comments still awaited.			

15	**Case No.:27/42/87-ALC1/2014**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
	Decision : A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments still awaited.			

16	**Case No.:32/42/87-ALC1/2014**	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
	Decision : A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited.			

17	**Case No.:18/16/87-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
	Decision : A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.			

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	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
18	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	
	Decision : A copy of application was forwarded to D/o C&PC on 03.02.2015. Comments still awaited.			

	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
19	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
	Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.			

	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
20	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
	Decision : A copy of application was forwarded to D/o C&PC on 17.02.2015. Comments still awaited.			

	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
21	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	
	Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.			

	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
22	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	
	Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had			

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	submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.			

23	**Case No.:1/49/87-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments still awaited.			

24	**Case No.:31/4/87-ALC1/2015**	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	
	Decision : A D/L No. 46011/16/2010-PC.II dated 24.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

25	**Case No.:5/18/87-ALC1/2015**	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00175/AM16/	RLA File :05/23/040/00508/AM15/	Lic.No/Date:0510393186 13.02.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.			

26	**Case No.:21/22/87-ALC1/2015**	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00354/AM16/	RLA File :56/24/040/00059/AM15/	Lic.No/Date:5610004559 09.03.2015	
	Decision : A D/L No. 46011/39/2009-PC.II dated 11.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

27	**Case No.:2/4/87-ALC1/2015**	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**

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	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	
	Decision : A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.			

	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
28	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	
	Decision : A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.			

	Case No.:19/16/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
29	HQ File :01/87/050/00142/AM16/	RLA File :03/94/040/01190/AM15/	Lic.No/Date:0310794838 24.03.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.			

	Case No.:52/18/87-ALC1/2015	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
30	HQ File :01/87/050/00222/AM16/	RLA File :03/95/040/00034/AM16/	Lic.No/Date:0310795683 01.05.2015	
	Decision : A D/L dated 03.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
31	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
	Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
32	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
	Decision : A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
33	HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
	Decision : A D/L dated 09.09.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.11.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
34	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

	Case No.:51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
35	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.			

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	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
36	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.			

	Case No.:20/16/87-ALC1/2015	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
37	HQ File :01/87/050/00143/AM16/	RLA File :30/24/040/00011/AM16/	Lic.No/Date:3010103514 08.06.2015	
	Decision : A D/L No. 7/33/2015-TSW dated 29.09.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.12.2015 & 10.03.2016 (Final reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:6/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00176/AM16/	RLA File :05/23/040/00064/AM16/	Lic.No/Date:0510394496 10.06.2015	

38 **Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2013-PC.II dated 09.06.2016, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE COMPOUND	One kg	1. LDPE/LLDPE Granules	0.97 kg
		2.Ethylene Vinyl Acetate (EVA) Granules	0.03 kg
		3. Anti Oxidant Powder	0.002 kg
		4. Carbon Black Powder	0.028 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
39	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

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40	**Case No.:39/16/87-ALC1/2015**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
	Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

41	**Case No.:13/16/87-ALC1/2015**	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

42	**Case No.:56/18/87-ALC1/2015**	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
	Decision : A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

43	**Case No.:3/17/87-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
	Decision : Application has been received and place the case before Norms Committee.			

44	**Case No.:28/18/87-ALC1/2015**	Party Name:G B RUBBER PRODUCTS	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00198/AM16/	RLA File :31/83/040/00273/AM15/	Lic.No/Date:3110065508 25.06.2015	

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	Decision : A D/L No. 7/369/2015-TSW dated 09.12.2015 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

45	**Case No.:22/16/87-ALC1/2015**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00145/AM16/	RLA File :02/24/040/00046/AM16/	Lic.No/Date:0210205926 26.06.2015	
	Decision : A D/L No. 46011/24/2003-PC.II dated 03.06.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

46	**Case No.:23/16/87-ALC1/2015**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00146/AM16/	RLA File :02/24/040/00047/AM16/	Lic.No/Date:0210205927 26.06.2015	
	Decision : A D/L No. 46011/24/2003-PC.II dated 03.06.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

47	**Case No.:29/18/87-ALC1/2015**	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
	Decision : A copy of application has been forwarded to DIPP on 29.10.2015. Comments still awaited.			

48	**Case No.:64/18/87-ALC1/2015**	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

49	**Case No.:65/18/87-ALC1/2015**	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2016	**Status: Deferred**

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			21.06.2016	
	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
50	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
51	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
	Decision: A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
52	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

	Case No.:24/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
53	HQ File :01/87/050/00194/AM16/	RLA File :15/24/040/00010/AM16/	Lic.No/Date:1510022068 04.07.2015	
	Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue **Final reminder** to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:2/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
54	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
	Decision : A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **reminder** to the firm giving 15 days time for submission of the requisite information.			

	Case No.:3/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
55	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
	Decision : A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **reminder** to the firm giving 15 days time for submission of the requisite information.			

	Case No.:4/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
56	HQ File :01/87/050/00127/AM16/	RLA File :02/24/040/00179/AM14/	Lic.No/Date:0210205950 06.07.2015	
	Decision : A D/L dated 24.09.2015 was issued by D/o C&PC to firm. This was followed by Final Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
57	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	
	Decision : A D/L dated 02.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

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	Case No.:34/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
58	HQ File :01/87/050/00204/AM16/	RLA File :52/24/040/00005/AM16/	Lic.No/Date:5210041578 14.07.2015	
	Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
59	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
	Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:57/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
60	HQ File :01/87/050/00227/AM16/	RLA File :03/95/040/00208/AM16/	Lic.No/Date:0310797257 15.07.2015	
	Decision: A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:23/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
61	HQ File :01/87/050/00193/AM16/	RLA File :15/24/040/00011/AM16/	Lic.No/Date:1510022070 23.07.2015	
	Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue **Final reminder** to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:22/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
62	HQ File :01/87/050/00192/AM16/	RLA File :15/24/040/00009/AM16/	Lic.No/Date:1510022071 28.07.2015	
	Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue **Final reminder** to the firm giving 15 days time for submission of the requisite information.			

	Case No.:27/18/87-ALC1/2015	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
63	HQ File :01/87/050/00197/AM16/	RLA File :30/24/040/00013/AM16/	Lic.No/Date:3010103571 28.07.2015	
	Decision: A D/L No. 7/34/2015-TSW dated 09.12.2015 and reminder (by e-mail) was issued by DIPP to firm. Reply still awaited.			

	Case No.:25/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
64	HQ File :01/87/050/00195/AM16/	RLA File :15/24/040/00012/AM16/	Lic.No/Date:1510022072 30.07.2015	
	Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue **Final reminder** to the firm giving 15 days time for submission of the requisite information.			

	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
65	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	
	Decision : A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:8/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00178/AM16/	RLA File :05/23/040/00189/AM16/	Lic.No/Date:0510395158 03.08.2015	

66 **Decision:** Based on the technical comments of D/o C&PC furnished vide OM No. 46011/96/2013-PC.II dated 09.06.2016, the Committee **approved** the following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE COMPOUND	One kg	1. LDPE/LLDPE Granules	0.97 kg
		2. Ethylene Vinyl Acetate (EVA) Granules	0.03 kg
		3. Anti Oxidant Powder	0.002 kg
		4. Carbon Black Powder	0.028 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:30/18/87-ALC1/2015	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
67	HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	

Decision : A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.

	Case No.:22/20/87-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
68	HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	

Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

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69	**Case No.:37/18/87-ALC1/2015**	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00207/AM16/	RLA File :52/24/040/00024/AM16/	Lic.No/Date:5210041596 06.08.2015	
	Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

70	**Case No.:38/18/87-ALC1/2015**	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	
	Decision : A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

71	**Case No.:36/18/87-ALC1/2015**	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00206/AM16/	RLA File :52/24/040/00023/AM16/	Lic.No/Date:5210041597 07.08.2015	
	Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

72	**Case No.:41/16/87-ALC1/2015**	Party Name:AAVYA INDUSTRIES (P)LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00164/AM16/	RLA File :09/24/040/00278/AM16/	Lic.No/Date:0910062480 11.08.2015	
	Decision : A D/L No. 46011/14/2016-PC-II dated 22.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:42/16/87-ALC1/2015	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
73	HQ File :01/87/050/00165/AM16/	RLA File :34/24/040/00135/AM16/	Lic.No/Date:3410041441 11.08.2015	
	Decision: A D/L No. 7/105/2016-TSW dated 20.05.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:41/2/87-ALC1/2016	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
74	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015	
	Decision : Application has been received and place the case before Norms Committee.			

	Case No.:9/20/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00253/AM16/	RLA File :05/23/040/00231/AM16/	Lic.No/Date:0510395524 04.09.2015	

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/7/2011-PC-II dated 09.06.2016, the Committee **approved** following adhoc norms:

Export Product No-(i) :

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Name of Export Items (s)	**Qty. In KG**	**Name of Import Item (s)**	**Qty. In KG**
LT-XLPE COMPOUND GRANULES	One KG	LDPE/LLDPE Granules	**1.015**
		Vinyl Trimethoxy Silane Liquid	**0.012**
		Dicumyl Peroxide Semi Liquid	**0.001**
		Anti Oxidant Powder	**0.002**

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Export Product No-(ii) :

Name of Export Items (s)	Qty. In KG	Name of Import Item (s)	Qty. In KG
LT-XLPE COMPOUND GRANULES	One KG	LDPE/LLDPE Granules	**1.015**
		Vinyl Trimethoxy Silane Liquid	**0.012**
		Dicumyl Peroxide Semi Liquid	**0.001**
		Anti Oxidant Powder	**0.002**

Export Product No-(iii) :

Name of Export Items (s)	Qty. In KG	Name of Import Item (s)	Qty. In KG
SEMI CONDUCTING COMPOUND (Containing 57+/-1% EVA 32+/-1% Carbon Black & 10.5 +/-1% LLDPE Content)	One KG	LDPE/LLDPE Granules	**0.104**
		Anti Oxidant Powder	**0.002**
		Ethyl Vinyl Acetate (EVA) Granules	**0.587**
		Carbon Black Powder	**0.332**

Export Product No-(iv) :

Name of Export Items (s)	Qty. In KG	Name of Import Item (s)	Qty. In KG
PVC COMPOUND FIRE RETARDANT LOW SMOKE	One KG	PVC Resin Granules	**0.571**
		Di Octyl Phthalate (DOP) Liquid	**0.206**
		PVC Stabilizer/Calcium Zinc Stablizer	**0.092**
		Aluminium Tri Hydrate Powder	**0.165**

RLA may take consequential action as per Policy / Procedures.

	Case No.:2/17/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
76	HQ File :01/87/050/00169/AM16/	RLA File :08/24/040/00177/AM16/	Lic.No/Date:0810135992 07.09.2015	
	Decision : RLA and firm were requested vide letter dated 16.12.2015 & 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

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	Case No.:20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
77	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC.			

	Case No.:21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
78	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
	Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:28/21/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
79	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
	Decision : A copy of reply has been forwarded to D/o C&PC on 04.03.2016. Comments still awaited.			

	Case No.:8/1/87-ALC1/2016	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
80	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	
	Decision : Application has been received and place the case before Norms Committee.			

	Case No.:6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
81	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
	Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

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	Case No.:1/18/87-ALC1/2015	Party Name: ECOPLAST LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00171/AM16 /	RLA File :03/94/040/00397/AM16 /	Lic.No/Date:0310798976 21.09.2015	

82 **Decision:** Based on the technical comments of D/o C&PC furnished vide OM No. 46011/58/2011-PC.II dated 23.06.2016, the Committee **approved** following adhoc normsd:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Film Code B	1 kg	1. LDPE Granules	0.4725 kg
		2. Anhydride Modified LLDPE Granules	0.5775 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
83	HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	

Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

	Case No.:24/20/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
84	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	

Decision : A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016(Reminder) was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

	Case No.:29/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
85	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	

Decision : A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.

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86	**Case No.:34/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
	Decision : A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

87	**Case No.:35/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
	Decision : A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

88	**Case No.:15/20/87-ALC1/2015**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00259/AM16/	RLA File :15/24/040/00015/AM16/	Lic.No/Date:1510022077 01.10.2015	
	Decision : A D/L No. 46011/139/2015-PC.II dated 15.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

89	**Case No.:35/20/87-ALC1/2015**	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00279/AM16/	RLA File :03/95/040/00449/AM16/	Lic.No/Date:0310799125 01.10.2015	
	Decision : A D/L No. 46011/109/2012-PC.II dated 08.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

90	**Case No.:27/21/87-ALC1/2015**	Party Name:GALA SHRINK FIT	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**

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	HQ File :01/87/050/00309/AM16/	RLA File :03/94/040/00380/AM16/	Lic.No/Date:0310799129 01.10.2015	
	Decision : A D/L No. 46011/89/2013-PC.II dated 04.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

91	**Case No.:33/21/87-ALC1/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
	Decision : A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

92	**Case No.:1/19/87-ALC1/2015**	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00240/AM16/	RLA File :08/24/040/00227/AM16/	Lic.No/Date:0810136220 08.10.2015	
	Decision : RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

93	**Case No.:13/21/87-ALC1/2015**	Party Name:VISION PIPES PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00295/AM16/	RLA File :05/24/040/00276/AM16/	Lic.No/Date:0510395853 08.10.2015	
	Decision : A D/L No. 46011/33/2016-PC.II dated 26.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

94	**Case No.:31/21/87-ALC1/2015**	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
	Decision : A D/L No. 46011/27/2016-PC.II dated 26.04.2016 was issued by D/o C&PC to			

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	firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

95	**Case No.:6/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
	Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

96	**Case No.:30/21/87-ALC1/2015**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.			

97	**Case No.:17/20/87-ALC1/2015**	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00261/AM16/	RLA File :24/24/040/00020/AM16/	Lic.No/Date:2410041841 13.10.2015	
	Decision : A D/L No. 46011/10/2013-PC-II dated 16.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

98	**Case No.:10/21/87-ALC1/2015**	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
	Decision : A D/L No. 46011/99/2006-PC.II dated 30.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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	Case No.:36/20/87-ALC1/2015	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00280/AM16/	RLA File :03/95/040/00514/AM16/	Lic.No/Date:0310799521 19.10.2015	

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Decision: The Committee considered the case on repeat basis on the basis of decision taken in its meeting No.2/87ALC/2014 dated 23-4-2014- and after thoroughly examining, decided to fixed the following adhoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate Veova – 10 Copolymer Emulsion (Solid Content 55 ± 1%)	1 kg	1. Vinyl Acetate Monomer	0.412 kg
		2. Veova – 10 Monomer	0.137 kg
		3. Hydroxy Ethyl Cellulose (Natrasol)	0.0082 kg
		4. HDPE Granules - Blowing Grade (packing material)	0.051 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:19/20/87-ALC1/2015	Party Name:KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
100	HQ File :01/87/050/00263/AM16/	RLA File :31/83/040/00097/AM16/	Lic.No/Date:3110065710 21.10.2015	

Decision : A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC.

	Case No.:40/21/87-ALC1/2015	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
101	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	

Decision : A D/L No. 46011/60/2012-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

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102	**Case No.:9/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00342/AM16/	RLA File :04/24/040/00159/AM16/	Lic.No/Date:0410161244 30.10.2015	
	Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

103	**Case No.:21/21/87-ALC1/2015**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00303/AM16/	RLA File :32/24/040/00028/AM16/	Lic.No/Date:3210077733 02.11.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.			

104	**Case No.:7/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
	Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

105	**Case No.:8/22/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
	Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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106	**Case No.:11/1/87-ALC1/2016**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
	Decision : Application has been received and place the case before Norms Committee.			

107	**Case No.:9/21/87-ALC1/2015**	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
	Decision : A D/L No. 46011/33/2014-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

108	**Case No.:23/21/87-ALC1/2015**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00305/AM16/	RLA File :34/24/040/00194/AM16/	Lic.No/Date:3410041653 04.11.2015	
	Decision : A D/L No. 46011/54/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

109	**Case No.:15/4/87-ALC1/2016**	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00071/AM17/	RLA File :07/24/040/00238/AM16/	Lic.No/Date:0710109011 05.11.2015	
	Decision : Application has been received and place the case before Norms Committee.			

110	**Case No.:26/21/87-ALC1/2015**	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

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111	**Case No.:37/21/87-ALC1/2015**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00319/AM16/	RLA File :03/95/040/00247/AM16/	Lic.No/Date: 0310800104 06.11.2015	

Decision: Based on the written comments furnished by the D/o C&PC vide their OM No. 46011/53/2011-PC-II dated 09.06.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND RR EXP	1 kg	PVC Resins	0.5511 Kg
		Plasticizer (PVC)	0.2293 Kg
		Filler (Calcium Carbonate)	0.1650 Kg
		Stabilizer – Calcium Zinc (CaZn)	0.0735 Kg

RLA may take consequential action as per Policy / Procedures.

112	**Case No.:45/21/87-ALC1/2015**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00327/AM16/	RLA File :03/95/040/00566/AM16/	Lic.No/Date:0310800093 06.11.2015	

Decision : A D/L No. 46011/215/2004-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

113	**Case No.:24/21/87-ALC1/2015**	Party Name:MEDICAP INC.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	

Decision : A D/L No. 46011/37/2016-PC.II dated 27.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

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	Case No.:48/21/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
114	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
	Decision : A D/L No. 46011/73/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:6/21/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
115	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
	Decision : A D/L No. 46011/47/2011-PC.II dated 28.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:46/21/87-ALC1/2015	Party Name:ARVIND LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
116	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
	Decision : A D/L No. 46011/66/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

	Case No.:7/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
117	HQ File :01/87/050/00361/AM16/	RLA File :03/94/040/01189/AM15/	Lic.No/Date:0310800195 10.11.2015	
	Decision : Application has been received and place the case before Norms Committee.			

118	**Case No.:14/1/87-ALC1/2016**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**

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	HQ File :01/87/050/00368/AM16 /	RLA File :03/94/040/00623/AM16/	Lic.No/Date:0310800252 16.11.2015	
	Decision : Application has been received and place the case before Norms Committee.			

	Case No.:18/21/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
119	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.			

	Case No.:22/1/87-ALC1/2016	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00376/AM16/	RLA File :03/95/040/00560/AM16/	Lic.No/Date: 0310800276 17.11.2015	
120	**Decision:** On the basis of decision taken in the Norms Committee Meeting No. 49/87-ALC1/2010 dated 09.03.2011, following adhoc norms are **approved**:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rigid PVC Fittings	1 MT	1. PVC Resin	0.9526 MT
		2. Filler (Calcium Carbonate)	0.0160 MT
		3. Titanium Dioxide	0.0067 MT
RLA may take consequential action as per Policy / Procedures.			

	Case No.:47/21/87-ALC1/2015	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
121	HQ File :01/87/050/00329/AM16/	RLA File :37/24/040/00010/AM16/	Lic.No/Date:3710002617 18.11.2015	
	Decision : A D/L No. 46011/50/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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122	**Case No.:12/21/87-ALC1/2015**	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00294/AM16/	RLA File :05/23/040/00348/AM16/	Lic.No/Date: 0510396396 23.11.2015	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2013-PC.II dated 09.06.2016, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HALOGEN FREE FIRE RETARDANT COMPOUND	One kg	1. Aluminium Tri Hydrate	0.62 kg
		2. Ethylene Vinyl Acetate (EVA)	0.21 kg
		3. LDPE/LLDPE	0.10 kg
		4. U.V. Stabilizer	0.035 kg
		5. Anti Oxidant	0.06 kg
		6. Carbon Black	0.005 kg

RLA may take consequential action as per Policy / Procedures.

123	**Case No.:20/21/87-ALC1/2015**	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	

Decision : A D/L No. 46011/98/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

124	**Case No.:1/2/87-ALC1/2016**	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	

Decision : RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.

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125	**Case No.:2/22/87-ALC1/2015**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00335/AM16/	RLA File :03/94/040/00676/AM16/	Lic.No/Date:0310800486 30.11.2015	
	Decision : RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm			

126	**Case No.:16/1/87-ALC1/2016**	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

127	**Case No.:42/1/87-ALC1/2016**	Party Name:BILCARE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

128	**Case No.:7/21/87-ALC1/2015**	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00289/AM16/	RLA File :02/24/040/00150/AM16/	Lic.No/Date:0210206306 02.12.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.			

129	**Case No.:9/1/87-ALC1/2016**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00363/AM16/	RLA File :03/94/040/00546/AM16/	Lic.No/Date:0310800605 02.12.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.			

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130	**Case No.:23/1/87-ALC1/2016**	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00377/AM16/	RLA File :03/95/040/00572/AM16/	Lic.No/Date:0310800596 02.12.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 37/87-ALC1/2012 dated 18.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rigid PVC Pipes	1 kg	1. PVC Resin	0.888 kg
		2. Filler (Calcium Carbonate)	0.063 kg
		3. Titanium Dioxide	0.005 kg

RLA may take consequential action as per Policy / Procedures.

131	**Case No.:13/1/87-ALC1/2016**	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	

Decision : Application has been received and place the case before Norms Committee.

132	**Case No.:34/20/87-ALC1/2015**	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	

Decision : RLA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.

133	**Case No.:17/1/87-ALC1/2016**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00371/AM16/	RLA File :03/94/040/00655/AM16/	Lic.No/Date:0310800676 04.12.2015	

Decision : Application has been received and place the case before Norms Committee.

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134	**Case No.:41/1/87-ALC1/2016**	Party Name:MAX SPECIALITY FILMS LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00395/AM16/	RLA File :22/24/040/00060/AM16/	Lic.No/Date:2210015364 09.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

135	**Case No.:31/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00033/AM17/	RLA File :04/24/040/00194/AM16/	Lic.No/Date:0410161374 09.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

136	**Case No.:19/1/87-ALC1/2016**	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00373/AM16/	RLA File :03/94/040/00749/AM16/	Lic.No/Date:0310801216 18.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

137	**Case No.:20/1/87-ALC1/2016**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00374/AM16/	RLA File :03/94/040/00762/AM16/	Lic.No/Date:0310801221 18.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

138	**Case No.:1/21/87-ALC1/2015**	Party Name:SHAKTI ECOGREEN	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00283/AM16/	RLA File :06/24/040/00042/AM16/	Lic.No/Date:0610038281 21.12.2015	
	Decision : A D/L No. 7/118/2016-TSW dated 17.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

139	**Case No.:43/1/87-ALC1/2016**	Party Name:DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2016	**Status: Deferred**

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			21.06.2016	
	HQ File :01/87/050/00397/AM16/	RLA File :31/83/040/00107/AM16/	Lic.No/Date:3110065807 22.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

140	**Case No.:38/20/87-ALC1/2015**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
	Decision : A D/L No. 46011/61/2014-PC.II dated 29.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

141	**Case No.:44/1/87-ALC1/2016**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00398/AM16/	RLA File :31/83/040/00133/AM16/	Lic.No/Date:3110065818 31.12.2015	
	Decision : Application has been received and place the case before Norms Committee.			

142	**Case No.:18/1/87-ALC1/2016**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

143	**Case No.:21/1/87-ALC1/2016**	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502 01.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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144	**Case No.:50/1/87-ALC1/2016**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

145	**Case No.:10/1/87-ALC1/2016**	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

146	**Case No.:5/22/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
	Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

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147	**Case No.:6/4/87-ALC1/2016**	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00062/AM17/	RLA File :03/95/040/00747/AM16/	Lic.No/Date: 0310801721 12.01.2016	

Decision: The Committee considered the case and decided to **approve the on repeat basis** and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PEEK (POLYETHER ETHER KETONE)	1 kg	4.4-Difluoro Benzo Phenone	0.794 kg
		Hydroquino Ne Premium / Photographic Grade	0.389 kg
		Soda Solvlay Light - Sodium Carbonate Light	0.397 kg
		Potassium Carbonate (Extra Fine)	0.003 kg
		Diphenyl Sulfone	0.057 kg
		Lithium Chloride (99% Anhydrous)	0.019 kg

RLA may take consequential action as per Policy / Procedures.

148	**Case No.:11/22/87-ALC1/2015**	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	

Decision : A D/L No. 46011/36/2016-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.

149	**Case No.:31/1/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	

Decision : Application has been received and place the case before Norms Committee.

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150	**Case No.:32/1/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

151	**Case No.:33/1/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

152	**Case No.:34/1/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

153	**Case No.:4/22/87-ALC1/2015**	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
	Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

154	**Case No.:5/4/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00061/AM17/	RLA File :03/95/040/00733/AM16/	Lic.No/Date:0310801775 14.01.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

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155	**Case No.:18/22/87-ALC1/2015**	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
	Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

156	**Case No.:51/1/87-ALC1/2016**	Party Name:SHAKTI ECOGREEN	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00405/AM16/	RLA File :06/24/040/00045/AM16/	Lic.No/Date:0610038303 18.01.2016	
	Decision : A copy of application has been forwarded to DIPP on 26.04.2016. Comments awaited from DIPP.			

157	**Case No.:1/4/87-ALC1/2016**	Party Name:GARIB NAWAZ ENTERPRISES	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00057/AM17/	RLA File :03/94/040/00787/AM16/	Lic.No/Date:0310801858 18.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

158	**Case No.:4/4/87-ALC1/2016**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00060/AM17/	RLA File :03/95/040/00710/AM16/	Lic.No/Date:0310801854 18.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

159	**Case No.:45/1/87-ALC1/2016**	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00399/AM16/	RLA File :56/24/040/00046/AM16/	Lic.No/Date:5610004812 19.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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160	**Case No.:38/1/87-ALC1/2016**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016	
	Decision : A copy of application has been forwarded to DIPP on 25.04.2016. Comments awaited from DIPP.			

161	**Case No.:39/1/87-ALC1/2016**	Party Name:SWASTIK POLYMERS	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

162	**Case No.:20/2/87-ALC1/2016**	Party Name:S & J GRANULATE SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00022/AM17/	RLA File :03/95/040/00799/AM16/	Lic.No/Date:0310801929 20.01.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

163	**Case No.:20/22/87-ALC1/2015**	Party Name:AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00353/AM16/	RLA File :34/24/040/00246/AM16/	Lic.No/Date:3410041827 22.01.2016	
	Decision : A D/L No. 46011/38/2016-PC.II dated 29.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

164	**Case No.:17/22/87-ALC1/2015**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00350/AM16/	RLA File :31/83/040/00146/AM16/	Lic.No/Date:3110065885 25.01.2016	
	Decision : A copy of application has been forwarded to D/o C&PC on 07.04.2016. Comments awaited from D/o C&PC.			

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165	**Case No.:3/3/87-ALC1/2016**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00056/AM17/	RLA File :03/95/040/00612/AM16/	Lic.No/Date:0310802043 27.01.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.			

166	**Case No.:32/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

167	**Case No.:33/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00035/AM17/	RLA File :04/24/040/00222/AM16/	Lic.No/Date:0410161554 28.01.2016	
	Decision : Application has been received and place the case before Norms Committee.			

168	**Case No.:10/22/87-ALC1/2015**	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
	Decision : A D/L No. 46011/39/2016-PC.II dated 30.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm giving 15 days time for submission of the requisite information.			

169	**Case No.:46/1/87-ALC1/2016**	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00400/AM16/	RLA File :30/24/040/00041/AM16/	Lic.No/Date:3010103714 01.02.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

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170	**Case No.:51/21/87-ALC1/2015**	Party Name:KARUR K.C.P.PACKKAGINGS LIMTED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

171	**Case No.:43/2/87-ALC1/2016**	Party Name:VISION PIPES PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00045/AM17/	RLA File :05/24/040/00560/AM16/	Lic.No/Date:0510397590 12.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

172	**Case No.:52/1/87-ALC1/2016**	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

173	**Case No.:7/4/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00063/AM17/	RLA File :03/95/040/00877/AM16/	Lic.No/Date:0310802662 17.02.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

174	**Case No.:39/2/87-ALC1/2016**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647 18.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

175	**Case No.:1/3/87-ALC1/2016**	Party Name:BLS POLYMERS LTD.	Meet No/Date:4/87-ALC1/2016	**Status: Deferred**

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			21.06.2016	
	HQ File :01/87/050/00054/AM17/	RLA File :05/23/040/00473/AM16/	Lic.No/Date:0510397654 18.02.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.			

176	**Case No.:34/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

177	**Case No.:35/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

178	**Case No.:36/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

179	**Case No.:37/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

180	**Case No.:38/2/87-ALC1/2016**	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2016	**Status: Deferred**

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			21.06.2016	
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
	Decision : Application has been received and place the case before Norms Committee.			

181	**Case No.:49/2/87-ALC1/2016**	Party Name:PUNE METAGRAPH	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

182	**Case No.:3/22/87-ALC1/2015**	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

183	**Case No.:19/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

184	**Case No.:22/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

185	**Case No.:28/2/87-ALC1/2016**	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	

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	Decision : Application has been received and place the case before Norms Committee.			

186	**Case No.:8/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

187	**Case No.:15/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

188	**Case No.:17/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

189	**Case No.:21/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

190	**Case No.:24/2/87-ALC1/2016**	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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191	**Case No.:27/2/87-ALC1/2016**	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

192	**Case No.:16/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

193	**Case No.:25/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

194	**Case No.:40/2/87-ALC1/2016**	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

195	**Case No.:47/2/87-ALC1/2016**	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Withdrawn**
	HQ File :01/87/050/00049/AM17/	RLA File :05/24/040/00604/AM16/	Lic.No/Date: 0510397861 09.03.2016	
	Decision: The Committee noted that the adhoc norms for the subject Advance Authorization have already been fixed by NC in its Meeting No. 3/87-ALC1/2016 held on 03.06.2016, however, the case came up before NC due to non-updation in the online system. Thus, the Committee decided to withdraw the case.			

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	Case No.:3/1/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
196	HQ File :01/87/050/00356/AM16/	RLA File :08/24/040/00406/AM16/	Lic.No/Date:0810137391 10.03.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

	Case No.:4/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
197	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

	Case No.:5/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
198	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

	Case No.:4/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
199	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

	Case No.:5/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
200	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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201	**Case No.:12/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

202	**Case No.:13/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

203	**Case No.:14/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016	
	Decision : Application has been received and place the case before Norms Committee			

204	**Case No.:6/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

205	**Case No.:7/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

206	**Case No.:9/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310803250	

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	:01/87/050/00011/AM17/	:03/95/040/00384/AM16/	11.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

207	**Case No.:10/2/87-ALC1/2016**	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

208	**Case No.:11/2/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

209	**Case No.:6/1/87-ALC1/2016**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

210	**Case No.:42/2/87-ALC1/2016**	Party Name:PAHARPUR COOLING TOWERS LIMITED,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00044/AM17/	RLA File :05/24/040/00484/AM16/	Lic.No/Date:0510397938 15.03.2016	
	Decision : Application has been received and place the case before Norms Committee.			

211	**Case No.:8/4/87-ALC1/2016**	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00064/AM17/	RLA File :03/95/040/00956/AM16/	Lic.No/Date:0310803397 17.03.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

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	Case No.:48/2/87-ALC1/2016	Party Name:NEELAM RUBBERS,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00050/AM17/	RLA File :23/24/040/00001/AM16/	Lic.No/Date:2310003668 18.03.2016	

212 **Decision:** Based on the expert comments furnished by DIPP vide their letter No. 7/189/2016-TSW dt.20.06.2016, the Committee **approved** the following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Scrap Rubber Powder (Crumb Rubber)	1200 MT	Used Rubber Tyre Scrap (Multicut/ Shredded & Granules)*	1224 MT

(*Subject to conditions as imposed by the MOEF&CC)

RLA may take consequential action as per Policy / Procedures.

	Case No.:3/4/87-ALC1/2016	Party Name:MEGAPIX DEALMARK PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00059/AM17/	RLA File :02/24/040/00207/AM16/	Lic.No/Date: 0210206567 22.03.2016	

213 **Decision :** The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 02/87-ALC1/2017 held on 23.05.2016 and recommended as under:

EXPORT ITEM	QTY in kg	IMPORT ITEM	QTY in MT
PVC Rigid Compound	One kg	1. PVC Resin	0.9625
		2. Calcium Carbonate	0.0406
		3. Stablizer	0.002
		4. Lubricant	0.001
		5. Flow Promoter	0.0031
		6. Impact Modifier	0.0034
		7. Colour Pigment	0.0002

RLA may take consequential action as per Policy / Procedures.

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	Case No.:12/4/87-ALC1/2016	Party Name:SHAKTI ECOGREEN	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
214	HQ File :01/87/050/00068/AM17/	RLA File :06/24/040/00049/AM16/	Lic.No/Date:0610038341 22.03.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:20/4/87-ALC1/2016	Party Name:METRO TYRES LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
215	HQ File :01/87/050/00076/AM17/	RLA File :30/24/040/00050/AM16/	Lic.No/Date:3010103746 23.03.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:54/1/87-ALC1/2016	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
216	HQ File :01/87/050/00408/AM16/	RLA File :08/24/040/00457/AM16/	Lic.No/Date:0810137521 28.03.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

	Case No.:18/4/87-ALC1/2016	Party Name:MIDAS TREADS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
217	HQ File :01/87/050/00074/AM17/	RLA File :10/24/040/00124/AM16/	Lic.No/Date:1010059441 30.03.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:1/1/87-ALC1/2016	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
218	HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date:3210077850 04.04.2016	
	Decision : RLA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.			

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	Case No.:29/2/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00031/AM17/	RLA File :03/95/040/01017/AM16/	Lic.No/Date: 0310803753 04.04.2016	

Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 20.06.2016, the Committee **approved** following adhoc norms:

	EXPORT ITEM	QTY	IMPORT ITEM	Quantity require 1 Kg of finished
219	Rubber Floor Covering Mats	250000 kg	1. Synthetic Rubber SBR Series- 1502	0.250
			2. Natural Rubber	0.235
			3. Zinc Oxide	0.021
			4. Anti oxidant, Kumanox 5010L/ lonl L C	0.011
			5. Accelerators	0.013
			6. Titanium Dioxide	0.038
			7. Ppt Silica Filler	0.136
			8. Carbon Black	0.085

Note: 1. There should be a value cap on Rubber chemical as per General Not Handbook of Procedure Vol. II (S.No. 4&5).

RLA may take consequential action as per Policy / Procedures.

	Case No.:2/2/87-ALC1/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
220	HQ File :01/87/050/00004/AM17/	RLA File :03/95/040/00983/AM16/	Lic.No/Date:0310803872 11.04.2016	

Decision : A copy of application has been forwarded to DIPP on 08.06.2016. Comments awaited from DIPP.

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221	**Case No.:2/3/87-ALC1/2016**	Party Name:SATYAM POLY PLAST	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00055/AM17/	RLA File :13/24/040/00001/AM17/	Lic.No/Date:1310048205 13.04.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application within 15 working days.			

222	**Case No.:11/4/87-ALC1/2016**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00067/AM17/	RLA File :05/24/040/00026/AM17/	Lic.No/Date:0510398327 27.04.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

223	**Case No.:16/4/87-ALC1/2016**	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Approved**
	HQ File :01/87/050/00072/AM17/	RLA File :08/24/040/00038/AM17 /	Lic.No/Date: 0810137831 03.05.2016	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2015 held on 28.08.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multi Layer Co-Extruded Plastic Pouch	1 kg	1. Nylon 6 Chips	0.250 kg
		2. Enhanced Polyethylene Resin/ Exceed	0.350 kg
		3. Low-Density Polyethylene (LDPE)	0.30 kg
		4. Maleic Anhydride Grafted Polyethylene (Modified Liner Low Density Polyethylene)	0.15 kg
		5. Liner Low Density Polyethylene (LLDPE)	0.10 kg

RLA may take consequential action as per Policy / Procedures.

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224	**Case No.:17/4/87-ALC1/2016**	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00073/AM17/	RLA File :08/24/040/00042/AM17/	Lic.No/Date:0810137850 05.05.2016	
	Decision : Application has been received and place the case before Norms Committee.			

225	**Case No.:50/2/87-ALC1/2016**	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Withdrawn**
	HQ File :01/87/050/00052/AM17/	RLA File :30/24/040/00062/AM15/	Lic.No/Date: 3010103776 09.05.2016	
	Decision: RLA vide letter No. 30/24/040/62 dated 27.06.2016, informed that the firm submitted the application for issue of Advance Authorization under para 4.12 (a)(vi) of HBP as per adhoc norms fixed by NC Meeting No.29/87-ALC1/2014 held on 22.10.2014 which are still valid and therefore the case was not referred to DGFT for fixation of norms. As such, based on the RLA's intimation, the Committee decided to **withdraw** the case.			

226	**Case No.:51/2/87-ALC1/2016**	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Withdrawn**
	HQ File :01/87/050/00053/AM17/	RLA File :30/24/040/00063/AM15/	Lic.No/Date: 3010103777 09.05.2016	
	Decision: RLA vide letter No. 30/24/040/63 dated 27.06.2016, informed that the firm submitted the application for issue of Advance Authorization under para 4.12 (a)(vi) of HBP as per adhoc norms fixed by NC Meeting No.8/AM16 held on 29.09.2015 which are still valid and therefore the case was not referred to DGFT for fixation of norms. As such, based on the RLA's intimation, the Committee decided to **withdraw** the case.			

227	**Case No.:21/4/87-ALC1/2016**	Party Name:K-FLEX INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
	HQ File :01/87/050/00077/AM17/	RLA File :31/83/040/00008/AM17/	Lic.No/Date:3110066140 10.05.2016	
	Decision : Application has been received and place the case before Norms Committee.			

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	Case No.:9/4/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
228	HQ File :01/87/050/00065/AM17/	RLA File :03/95/040/00084/AM17/	Lic.No/Date:0310804731 17.05.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:10/4/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
229	HQ File :01/87/050/00066/AM17/	RLA File :03/95/040/00126/AM17/	Lic.No/Date:0310804892 23.05.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:19/4/87-ALC1/2016	Party Name:MIDAS TREADS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
230	HQ File :01/87/050/00075/AM17/	RLA File :10/24/040/00011/AM17/	Lic.No/Date:1010059487 24.05.2016	
	Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.			

	Case No.:2/4/87-ALC1/2016	Party Name:ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2016 21.06.2016	**Status: Deferred**
231	HQ File :01/87/050/00058/AM17/	RLA File :07/24/040/00084/AM17/	Lic.No/Date:0710109905 03.06.2016	
	Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA and firm. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with a vote of thanks to the Chair.

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